

HIGH COURT OF SIKKIM GANGTOK

No. 66/Judl./HCS

Dated: 12/12/2025

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It is hereby notified that the Vacation Court during the ensuing Christmas, Losoong/Namsoong and Winter Vacation w.e.f. 16.12.2025 to 02.03.2026 will be available only in extremely urgent matters, subject to the discretion of the Hon'ble, the Chief Justice.

By Order,

sd/-S.P. Bhutia (SSJS) **REGISTRAR**

MemoNo.: 12953-80/Judl./HCS Dated: 12/12/2025

Copy to:

- 1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
- 3. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble Judge, High Court of Sikkim, Gangtok;
- 4. P.A. to Registrar General, High Court of Sikkim, Gangtok;
- 5. P.A. to Central Project Co-ordinator, eCourts Project, High Court of Sikkim, Gangtok;
- 6. Principal District & Sessions Judge, Gangtok;
- 7. All District & Sessions Judges;
- 8. Advocate General, the State of Sikkim, Gangtok;
- 9. Additional Advocate General, the State of Sikkim, Gangtok;
- 10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 11. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 12. Director, Sikkim Judicial Academy, Sokeythang;
- 13. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 14. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 15. President, Bar Association of Sikkim (High Court & Subordinate Courts) Gangtok;
- 16. President, Sikkim High Court Bar Association, Gangtok;
- 17. President, Namchi Bar Association, Namchi;
- 18. President, Bar Association of Gyalshing & Soreng;

- 19. Deputy Solicitor General of India, Gangtok;
- 20. All Sections In-charge, High Court of Sikkim, Gangtok;
- 21. Computer Cell, High Court of Sikkim for uploading the same in the official High Court website;
- 22. Notice Board;
- 23. Guard file; and

24. File.

Sonam Derka Wangdi (SSJS)

REGISTRAR
(JUDICIAL SERVICE)